

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). Indigenous Mills charge commercial market determined prices for newsprint. The prices of imported newsprint are determined by international factors over which Government has no control.

[English]

**Infiltration of Extremists from Border Areas**

\*31. SHRI P.M. SAYEED: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken steps to check infiltration from neighbouring countries in order to stop smuggling of arms and ammunition into India and also to check the extremists who are imparting training to break through our defence installations;

(b) if so, the details thereof; and

(c) the particular border areas where such measures have been adopted by the defence forces for the security of our country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) All possible security and counter-infiltration measures have been taken to check infiltration from neighbouring countries.

(b) The strength of security forces has been augmented, more outposts have been established and additional observation post-towers have been constructed. BSF has been equipped with additional vehicles for intensive patrolling and sophisticated

equipments for detection of infiltrators. Wire-fencing and flood-lighting has been provided in selected sensitive areas.

(c) These arrangements have been made for the border areas of Punjab, and segments of the Rajasthan sector.

[Translation]

**Reservation of Economic Basis**

\*32. PROF. MAHADEO SHIWANKAR: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration to provide reservation on economic basis in Government services; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b). Government do not have at present any specific proposal for providing reservation in government service on economic basis.

[English]

**Steps to make sick Public Sector Undertakings Viable**

\*33. SHRI BANWARILAL PUROHIT:  
SHRI R. GUNDU RAO:

Will the PRIME MINISTER be pleased to state:

(a) the details of Public Sector undertakings which are sick and have been incurring losses during the last three years;

(b) whether the Union Government have recently contemplated any steps to

make sick public sector undertakings viable; if so, the details thereof; and

(c) the total investment made by the Union Government in these sick Public Sector Undertakings?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) to (c). There are 62 Central Public Sector Enterprises which have been incurring cash losses continuously for the last three years. The names of these enterprises and total investment made by Central Government, including investment through holding companies, as on 31st March, 1990, are given in the attached Statement.

The review of performance of public sector enterprises for effecting improvements is a continuous process undertaken by the administrative Ministries or Departments concerned. Wherever the reviews indicate the need for financial re-structuring, organisational changes or other measures, appropriate action is taken by the concerned administrative Ministry or Department. One of the policy measures introduced recently in the system of Memorandum of Understanding which defines clearly the relationship of the enterprise with the Government Department concerned and seeks to achieve negotiated and agreed objectives. A special emphasis is also being laid on cost effectiveness, higher productivity and energy saving.

## STATEMENT

		(Rs. in Lakhs)
Sl. No.	Name of the Company	Central Government Investment as on 31.3.90
1	2	3
1.	Artificial Limbs Manufacturing Corporation of India	1070
2.	Bengal Chemicals and Pharmaceuticals Limited	3778
3.	Bengal Immunity Limited	2912
4.	Bharat Brakes and Valves Limited	1369
5.	Bharat Leather Corporation Limited	709
6.	Bharat Ophthalmic Glass Limited	3270
7.	Bharat Process and Mechanical Engineers Limited	2638
8.	Bharat Pumps and Compressors Limited	4680
9.	Bharat Refractories Limited	10765
10.	Bieccoon Lawrie Limited	2410

<i>(Rs. in Lakhs)</i>		
<i>Sl. No.</i>	<i>Name of the Company</i>	<i>Central Government Investment as on 31.3.90</i>
<b>1</b>	<b>2</b>	<b>3</b>
11.	Braithwait & Company Limited	5228
12.	Burn Standard Company Limited	14690
13.	Cawnpore Textiles Limited	980
14.	Cement Corporation of India Limited	46944
15.	Central Inland Water Transport Corporation Limited	14405
16.	Cochin Shipyard Limited	16547
17.	Cycle Corporation of India Limited	5779
18.	Delhi Transport Corporation	41009
19.	Elgin Mills Company Limited	7322
20.	Engineering Projects (India) Limited	23356
21.	Hindustan Fertilizer Corporation Limited	141005

(Rs. in Lakhs)

Sl. No.	Name of the Company	Central Government Investment as on 31.3.90		
1	2	3		
22.	Hindustan Fluorocarbons Limited	606		
23.	Hindustan Paper Corporation Limited	89276		
24.	Hindustan Salts Limited	463		
25.	Hindustan Shipyard Limited	17758		
26.	Hindustan Steel Works Constructions Limited	16679		
27.	Hoghly Dock and Port Engineers Limited	2007		
28.	Hoghly Printing Company Limited	68		
29.	Hotel Corporation of India Limited	4345		
30.	Indian Drugs and Pharmaceuticals Limited	24807		
31.	Indian Iron & Steel Company Limited	89067		
32.	Indian Road Construction Corporation Limited	14419		

(Rs. in Lakhs)

Sl. No.	Name of the Company	Central Government Investment as on 31.3.90
1	2	3
33.	Maharashtra Antibiotics & Pharmaceuticals Limited	97
34.	Mandya National Paper Mills Limited	4411
35.	Mining & Allied Machinery Constructions Limited	7123
36.	Nagaland Pulp & Paper Company Limited	11392
37.	National Bicycle Corporation of India Limited	3047
38.	National Instrument Limited	3365
39.	National Jute Manufactures Corporation Limited	36522
40.	National Seeds Corporation Limited	2942
41.	North Eastern Handicrafts and Handloom Development Corporation Limited	427
42.	North Eastern Regional Agriculture Marketing Corporation Limited	500
43.	NTC (Andhra Pradesh, Karnataka, Kerala and Mahe) Limited	17518

(Rs. in Lakhs)

Sl. No.	Name of the Company	Central Government Investment as on 31.3.90
1	2	3
44.	NTC (Delhi, Punjab and Rajasthan) Limited	10509
45.	NTC (Gujarat) Limited	17231
46.	NTC (Madhya Pradesh) Limited	18645
47.	NTC (Maharashtra North) Limited	23938
48.	NTC (Uttar Pradesh) Limited	21674
49.	NTC (South Maharashtra) Limited	27739
50.	NTC (West Bengal, Assam, Bihar and Orissa)	29213
51.	Projects and Development India Limited	6185
52.	Rehabilitation Industries Corporation Limited	4808
53.	Richardson & Cruddas (1972) Limited	5269

(Rs. in Lakhs)

Sl. No.	Name of the Company	Central Government Investment as on 31.3.90
1	2	3
54.	Scooters India Limited	9448
55.	Smith Stanistreet & Pharmaceuticals Limited	1104
56.	Southern Pesticides Corporation Limited	252
57.	Tannery & Footwear Corporation of India Limited	6040
58.	Trivani Structural Limited	2588
59.	Tyre Corporation of India Limited	7168
60.	U.P. Drugs and Pharmaceuticals Company Limited	38
61.	Vayudoot	1085
62.	Weighbird (India) Limited	460
Grand Total:		891099